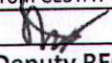


CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 22-10-2018 TO 26-10-2018

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
<u>FINAL ORDERS</u>				
1	ST/52817/2015	53112/208	16/10/2018	24/10/2018 ✓
2	ST/52160/2014	53113/2018	16/10/2018	24/10/2018 ✓
3	ST/51125-51131/2017	53117-53123/2018	18/10/2018	24/10/2018
4	ST/55785/2014	53124/2018	22/10/2018	24/10/2018
5	ST/52511/2018	53125/2018	22/10/2018	24/10/2018
6	ST/52728/2018	53130/2018	18/10/2018	24/10/2018
7	ST/55170/2013	53131/2018	22/10/2018	24/10/2018
8	ST/51978/2015	53134/2018	23/10/2018	24/10/2018
9	C/52906-52907/2018	53140-53141/2018	25/10/2018	26/10/2018
<u>MISC ORDERS</u>				
1	C/50718/2018	50739/2018	16/10/2018	24/10/2018
2	ST/52819/2018	50740/2018	22/10/2018	24/10/2018
3	ST/259/2006	50741/2018	17/10/2018	24/10/2018
4	C/52677/2018	50742/2018	18/10/2018	22/10/2018
5	C/52574/2018	50743/2018	18/10/2018	22/10/2018
6	ST/50288/2016	50744/2018	18/10/2018	22/10/2018
7	ST/52575-52576,52582-52584,52586-52587/2018	50745-50751/2018	22/10/2018	24/10/2018
8	C/52595/2018	50752-50753/2018	23/10/2018	24/10/2018

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

				 Deputy REGISTRAR
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Beer Singh